(f) the manner in which literacy targets are proposed to be met?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (f) No year-wise and state-wise targets have been fixed for achieving literacy under the National Literacy Mission (NLM). The original target of the NLM was to make 80 million persons functionally literate by the year 1995. At the time of the finalisation of the Eighth Plan, the target was reset to make 100 million persons literate by the year 1997.

The National Agenda for Governance clearly states "we are committed to a total eradication of illiteracy". No specific time frame has been envisaged.

The present strategy of the NLM is proposed to be continued during the Ninth Plan with several steps to reorient the adult literacy programmes which include the enhanced focus on female literacy; greater involvement of Panchayati Raj Institutions and non-governmental organisations; strengthening of State Resource Centres; opening of Shramik Vidyapeeths in rural areas; decentralisation of financial and administrative powers to the State Literacy Mission Authorities ensuring better follow up and consolidation through extending the programme of post literacy and continuing education, etc.

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National Policy on Rehabilitation

69. SHRI RAVI SITARAM NAIK : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the national policy on rehabilitation has since been formulated;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) and (b) A draft national policy on resettlement and rehabilitation of persons or families adversely affected or displaced on acount of compulsory acquisition of land has been prepared, but the same has not been finalised by the Government. The draft national policy is currently under examination by a Group of Ministers appointed by the Union Cabinet.

(c) Question does not arise.

Sports)Schools

70. SHRI K. PARY MOHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of sports schools as on date, State-wise;

(b) whether the Government have decided to open more sports schools in the country;

(c) if so, the details thereof; and

(d) the steps taken by the Government to boost the sports in the country?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) No Sports School has so far been opened by the Government of India.

(b) and (c) A scheme to set up a sports school in each State/Union Territory is presently under formulation.

(d) The policy initiatives by the Government to boost sports in the country envisage, inter alia, revision of National Sports Policy, setting up of a National Sports Development Fund and several steps for reaching world standards in sports like creation of infrastructure, spotting and nurturing talent, scientific support to the sportspersons and assistance to National Sports Federations.

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Tribal in Tamil Nady

71. DR. SAROJA V. : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether the Government have any special schemes for the development of tribal area of Tamil Nadu;

(b) if so, the details thereof;

(c) the details of the funds earmarked for the development of tribal in the State;

(d) the criteria fixed for allocation of funds;

(e) whether the allocated funds have been fully utilised during each of the last three years;

(f) if so, the details thereof;

(g) if not, the reasons therefor;

(h) the steps taken by the Government in this regard?